

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.120

IA-1508/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021 IA-1054/2021 IA-1056/2021 IA-1060/2021 IA-1064/2021

In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.**FINANCIAL CREDITOR**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 26.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Rishabh Jain, Advocate
For the Respondent : Adv. Piyush Singh, Adv. Aditi Sinha

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 07.10.2021.



Madhu Narula
Court Officer (Court III)